

Filing no. 8229/2020 (B.A.)
Sk. Chutu @ Safauddin Vs state of Jharkhand
Name of advocate:- J. N. Upadhayay

Defects:-

- 9 (i) Name and father's name of the deponent at affidavit may be verified from annexure 2.
- (ii) P.O., P.S. and district name of the petitioner at page no. 1 may be verified from vak.
- (iii) Alias name of the petitioner at index, brown cover, A.G. receipt and page no. 1 may be verified from vak.
- (iv) Signature and seal of the jail authority and execution of the petitioner at vak appears to be scanned/ printed copy. Original copy of vak may be filed.
- (v) Two different B.P. nos. are appearing at the heading of impugned order. Hence, its correctness at para 18 may be verified.
- (vi) Advocate association welfare fund stamp of Rs. 5/- is short at vak.